



P A N A J I.

NO: DSC/HC-COVID-19/529/2020/3859

Dated : 8<sup>th</sup> June, 2020.

18 Jyaistha, SAKA-1942.

**C O R R I G E N D U M**

**Read: Circular No.DSC/HC-COVID-19/529/2020/3833**  
**dated 06/06/2020.**

In continuation to this Office Circular dated 06/06/2020, in para nos. 3, 5, 7 and 9, **the timing mentioned as 5.00 p.m. shall be read as 5.30 p.m.**

*Irshad Agha*  
08/06/2020

**( IRSHAD AGHA )**

Principal District & Sessions Judge,  
North Goa, Panaji.

Copy to:

1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
3. The Registrar (Adm.) High Court of Bombay at Goa, Panaji.
4. The Principal District and Sessions Judge, South Goa, Margao.
5. The Superintendent of Police, North Goa, Panaji, with a request to circulate the above Circular dated 15/04/2020 to the concerned Police Stations.
6. The Collector, North Goa, Panaji.